

DIVISION BENCH  
COURT - II

**O-209**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/74(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> MAY 2024**

IN THE MATTER OF	IDEAL IMPOTRADE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

**Appearance (via video conferencing/physically)**

Ms. Aditi Jhunhunwala, Pr. CS ] For the Applicant

**ORDER**

1. Learned Authorized Representative for the Applicant present.
2. Heard. **Reserved for orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**